

Rochnama Details

Civil Register No.16-A-Diary
IN THE COURT OF: Munsif
Before: Smt. Radha Kumari
Dated 28-01-2022

S.N O.	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Title Suit/514/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
2	Title Suit/305/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
3	Title Suit/343/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :04-03-2022
4	Title Execution/7/2002	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
5	Title Execution/101/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
6	Title Suit/142/2000	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :04-03-2022
7	Title Suit/179/2018	Order Passed: Stage :Stistedar Report Sub Satge :----	Next Date of Hearing :25-02-2022
8	Misc. Case/11/2016	Order Passed: Stage :Stistedar Report Sub Satge :----	Next Date of Hearing :03-03-2022
9	Title Suit/29/2018	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
10	Title Suit/7/1988	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :28-02-2022
11	Title Suit/145/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
12	Title Suit/166/2016	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
13	MONEY SUIT/61/2014	Order Passed: Stage :REPORT Sub Satge :----	Next Date of Hearing :04-03-2022
14	ELECT. PETN/2/2021	Order Passed: Stage :admission Sub Satge :----	Next Date of Hearing :15-02-2022

No. of Cases Heard	0
No. of Cases listed	14
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	14

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Presiding Officer